

THE HIGH COURT OF KERALA

Kochi - 682 031
Dated - 06/11/2012

PROCEEDINGS

Judiciary –Appointment of Sub Judges / CJMs as District Judges – Consequential Transfers and Postings of Judicial Officers – Orders issued.

Read : 1. G.O.(Ms) No.267/2012 / Home dated 25-10-2012
2. G.O.(Rt) No.1287/2012/ Law dated 15-10-2012
3. High Court order No.B1-57/2012 dated 18-04-2012
4. High Court orders No.B1-8272/2012 dated 26-5-2012,21-6-2012 & 25-7-2012
5. High Court order No.D2(J)II-67153 / 2008 / I-1 dated 03-11-2012

ORDER NO. B1- 35733 /2012

As per the GO read first above the Government have temporarily appointed seventeen Sub Judges / Chief Judicial Magistrates in the Kerala Judicial Service as District and Sessions Judges in the Kerala State Higher Judicial Service. As per the GO read second above the Government have appointed five Sub Judges / Chief Judicial Magistrates as Secretaries in the District Legal Services Authorities. In the circumstances, the following orders are issued:

1. Shri Madhukumar K.R.,Chief Judicial Magistrate, Palakkad, who stands appointed as District Judge is posted as Addl.District Judge(Adhoc)-III,Palakkad. He will hand over charge of his office to the Judicial Magistrate of First Class-II, Palakkad and take charge as Addl.District Judge(Adhoc)-III,Palakkad from the Addl. District Judge-II, Palakkad.

The Judicial Magistrate of First Class-II, Palakkad will hold the full additional charge of the Chief Judicial Magistrate,Palakkad till Smt.Sherly Deth P.(SI.No.28)takes charge.

2. Shri Babu Prakash V.K., Chief Judicial Magistrate, Pathanamthitta who stands appointed as District Judge is posted as Addl.District Judge(Ad hoc)-III, Thalassery. He will handover charge of his office to the Judicial Magistrate of First Class-I, Pathanamthitta and take charge as Addl.District Judge(Ad hoc)-III, Thalassery from the Addl. District Judge (Ad hoc)-II, Thalassery

The Judicial Magistrate of First Class-I, Pathanamthitta will hold the full additional charge of the Chief Judicial Magistrate, Pathanamthitta till Shri V.Hari Nair (SI.No.33)takes charge.

3. Shri Felix Marydas, Chief Judicial Magistrate, Thodupuzha, who stands appointed as District Judge is posted as Addl.District Judge(Ad hoc)-I, Kalpetta. He will handover charge of his office to the Judicial Magistrate of First Class, Thodupuzha and take charge as Addl.District Judge(Ad hoc)-I, Kalpetta from the District Judge, Kalpetta.

The Judicial Magistrate of First Class,Thodupuzha will hold the full additional charge of the Chief Judicial Magistrate, Thodupuzha till Shri M.Sasikumar(SI.No.23) takes charge.

4. Shri P.Sasidharan, Chief Judicial Magistrate, Ernakulam who stands appointed as District Judge is posted as Spl.Judge(SPE / CBI)-I / Addl.District Judge-III / Addl.MACT, Ernakulam. He will handover charge of his office to Shri E.C.Harigovindan (SI.No.25) and take charge as Spl.Judge(SPE / CBI)-I / Addl.District Judge-III / Addl.MACT, Ernakulam from the Spl.Judge(SPE/CBI)-II / Addl.District Judge-IV, Ernakulam.

5. Shri Gopakumar A.K., Chief Judicial Magistrate, Thrissur who stands appointed as District Judge is posted as Presiding Officer, Labour Court, Kollam. He will handover charge of his office to Shri N.Ravisankar(SI.No.27) and take charge as Presiding Officer, Labour Court, Kollam from the Presiding Officer, Labour Court, Ernakulam

6. Shri K.Byjunath, Chief Judicial Magistrate, Manjeri who stands appointed as District Judge is posted as Addl. District Judge(Ad hoc)-II, Manjeri. He will handover charge of his office to Shri P.S.Ananthakrishnan(SI.No.24) and take charge as Addl.District Judge (Ad hoc)-II, Manjeri from the Addl.District Judge(Ad hoc)-I, Manjeri.

7. Shri A. Sankaran Nair, Chief Judicial Magistrate, Kalpetta who stands appointed as District Judge is posted as Addl. District Judge(Ad hoc)-II, Kalpetta. He will handover charge of his office to the Judicial Magistrate of First Class, Manathavady and take charge as Addl.District Judge(Adhoc)-II, Kalpetta from the District Judge, Kalpetta

The Judicial Magistrate of First Class, Manathavady will hold the full additional charge of the Chief Judicial Magistrate, Kalpetta till Shri D.Sureshkumar(SI.No.29) takes charge.

8. Shri M.Ahammed Koya, Sub Judge, Pala who stands appointed as District Judge is posted as Addl.District Judge(Adhoc)-I, Pathanamthitta. He will handover charge of his office to Shri Tomy Varghese(SI.No.50) and take charge as Addl.District Judge (Adhoc)-I, Pathanamthitta from the Addl.District Judge / Addl.MACT, Pathanamthitta.

9. Shri V.C.Chريان, Chief Judicial Magistrate, Kottayam who stands appointed as District Judge is posted as Addl.District Judge(Ad hoc)-II, Kottayam. He will handover charge of his office to Shri S.Krishnakumar(SI.No.32) and take charge as Addl.District Judge(Ad hoc)-II, Kottayam from the Addl.District Judge-I, Kottayam.

10. Shri A.Krishnankutty, Chief Judicial Magistrate, Kasaragod, who stands appointed as District Judge is posted as Addl. District Judge (Adhoc)-I, Thalassery. He will hand over charge of his office to the Judicial Magistrate of First Class, Kasaragod and take charge as Addl.District Judge (Adhoc)-I, Thalassery from the Addl.District Judge(Ad hoc)-II, Thalassery

The Judicial Magistrate of First Class, Kasaragod will hold the full additional charge of the Chief Judicial Magistrate, Kasaragod till Shri T.P.Suresh Babu(SI.No.30) takes charge.

11. Shri S.Santhoshkumar, Chief Judicial Magistrate, Kollam, who stands appointed as District Judge is posted as Addl. District Judge (Adhoc)-II, Kollam. He will hand over charge of his office to the Judicial Magistrate of First Class-I, Kollam and take charge as Addl. District Judge (Adhoc)-II, Kollam from the Addl. District Judge (Adhoc)-I, Kollam

The Judicial Magistrate of First Class-I, Kollam will hold the full additional charge of the Chief Judicial Magistrate, Kollam till Smt. Ajitha K. Hassan (Sl.No.19) takes charge.

12. Shri K. Ramesh Bai, Chief Judicial Magistrate, Kozhikode who stands appointed as District Judge is posted as Addl. District Judge (Ad hoc)-II, Kozhikode. He will handover charge of his office to Shri C. Krishnakumar (Sl.No.21) and take charge as Addl. District Judge (Ad hoc)-II, Kozhikode from the District Judge, Kozhikode.

13. Smt. Sreekala Suresh, Chief Judicial Magistrate, Alappuzha, who stands appointed as District Judge is posted as MACT, Perumbavoor. She will handover charge of her office to the Judicial Magistrate of First Class-I, Alappuzha and take charge as MACT, Perumbavoor from the MACT, Ernakulam

The Judicial Magistrate of First Class-I, Alappuzha will hold the full additional charge of the Chief Judicial Magistrate, Alappuzha till Shri R. Ramababu (Sl.No.26) takes charge.

14. Smt. C.S. Sudha, Chief Judicial Magistrate, Thalassery who stands appointed as District Judge is posted as Addl. District Judge (Ad hoc)-III, Kollam. She will handover charge of her office to the Judicial Magistrate of First Class, Thalassery and take charge as Addl. District Judge (Ad hoc)-III, Kollam from the Addl. District Judge (Ad hoc)-I, Kollam.

The Judicial Magistrate of First Class, Thalassery will hold the full additional charge of the Chief Judicial Magistrate, Thalassery till Smt. V.P. Indira Devi (Sl.No.31) takes charge.

15. Smt K.K.Sujatha, Chief Judicial Magistrate, Thiruvananthapuram who stands appointed as District Judge is posted as Addl. District Judge (Ad hoc)-III, Thiruvananthapuram. She will handover charge of her office to the Judicial Magistrate of First Class-I, Thiruvananthapuram and take charge as Addl. District Judge (Ad hoc)-III, Thiruvananthapuram from the Addl. District Judge-II, Thiruvananthapuram

The Judicial Magistrate of First Class-I, Thiruvananthapuram will hold the full additional charge of the Chief Judicial Magistrate, Thiruvananthapuram till Smt. M.B. Snehalatha (Sl.No.20) takes charge.

16. Shri P.J. Vincent, Principal Sub Judge, Thrissur who stands appointed as District Judge is posted as Addl. District Judge / MACT, Ottappalam. He will handover charge of his office to Shri M.V. Rajakumara (Sl.No.41) and take charge as Addl. District Judge / MACT, Ottappalam from the Addl. District Judge-I / Addl. MACT, Palakkad.

17. Shri K.K.Krishnankutty, Sub Judge, Tirur who stands appointed as District Judge is posted as Addl.District Judge/MACT,Tirur. He will handover charge of his office to Shri Prabhakaran K.N.(SI.No.65)and take charge as Addl. District Judge/MACT,Tirur from the MACT, Manjeri.

18. Shri C.Krishnan, Sub Judge on suspension who stands reinstated in service as per High Court order read fifth above is posted as Principal Sub Judge, Kottayam. He will take charge as Principal Sub Judge, Kottayam from the Additional Sub Judge, Kottayam

19. Smt. Ajitha K. Hassan, Principal Sub Judge, Thiruvananthapuram is transferred and posted as Chief Judicial Magistrate, Kollam. She will hand over charge of her office to Shri Vincent Charley V.(SI.No.38) and take charge as Chief Judicial Magistrate, Kollam from the Judicial Magistrate of First Class-I, Kollam. She will also hand over her additional charge of Sub Judge, Neyyattinkara to Smt. Jyothis Ben P.(SI.No.59)

20. Smt. M.B.Snehalatha, Sub Judge, Perumbavoor is transferred and posted as Chief Judicial Magistrate, Thiruvananthapuram. She will hand over charge of her office to the Sub Judge, Muvattupuzha and take charge as Chief Judicial Magistrate, Thiruvananthapuram from the Judicial Magistrate of First Class-I, Thiruvananthapuram.

The Sub Judge, Muvattupuzha will hold the full additional charge of the Sub Judge, Perumbavoor till Shri Baiju C.K.(SI.No.55) takes charge.

21. Shri C.Krishnakumar, Principal Sub Judge, Kozhikode is posted as Chief Judicial Magistrate, Kozhikode. He will hand over charge of his office to Shri K.E.Salih(SI.No.37) and take charge as Chief Judicial Magistrate, Kozhikode from Shri K.Ramesh Bai(SI.No.12)

22. Shri A.V.Narayanan, Prl.Sub Judge, Palakkad who stands appointed as Secretary, District Legal Services Authority, Thrissur will hand over charge of his office to Shri Johny Sebastian(SI.No.36) and proceed to take up his new appointment.

23. Shri M.Sasikumar, Sub Judge, Kattappana is transferred and posted as Chief Judicial Magistrate, Thodupuzha. He will hand over charge of his office to the Sub Judge, Thodupuzha and take charge as Chief Judicial Magistrate, Thodupuzha from the Judicial Magistrate of First Class, Thodupuzha

The Sub Judge, Thodupuzha will hold the full additional charge of the Sub Judge, Kattappana till Smt.P.N.Seetha(SI.No.53)takes charge.

24. Shri P.S.Ananthkrishnan, Sub Judge, Manjeri is posted as Chief Judicial Magistrate, Manjeri. He will take charge as Chief Judicial Magistrate, Manjeri from Shri K.Byjunath(SI.No.6) and continue to hold the full additional charge of Sub Judge, Manjeri till Shri N. Seshadrinathan(SI.No.62) takes charge.

25. Shri E.C.Harigovindan, Principal Sub Judge, Ernakulam is posted as Chief Judicial Magistrate, Ernakulam. He will hand over charge his office to Shri K.G.Sanalkumar(SI.No.39) and take charge as Chief Judicial Magistrate, Ernakulam from Shri P.Sasidharan(SI.No.4).

26. Shri R. Ramababu, Sub Judge, Kochi is posted as Chief Judicial Magistrate, Alappuzha. He will hand over charge of his office to the Additional Sub Judge-I, Ernakulam and take charge as Chief Judicial Magistrate, Alappuzha from the Judicial Magistrate of First Class-I, Alappuzha

The Additional Sub Judge-I, Ernakulam will hold the full additional charge of the Sub Judge, Kochi till Shri P.K.Mohandas(SI.No.64) takes charge.

27. Shri N.Ravisankar, Additional Sub Judge-I, Thrissur is posted as Chief Judicial Magistrate, Thrissur. He will hand over charge of his office to Shri G.Anil(SI.No.52) and take charge as Chief Judicial Magistrate, Thrissur from Shri A.K.Gopakumar(SI.No.5)

28. Smt. Sherly Deth P., Sub Judge, Chengannur is transferred and posted as Chief Judicial Magistrate, Palakkad. She will hand over charge of her office to the Sub Judge, Mavelikkara and take charge as Chief Judicial Magistrate, Palakkad from the Judicial Magistrate of First Class-II, Palakkad

The Sub Judge, Mavelikkara will hold the full additional charge of the Sub Judge, Chengannur till Shri Baiju R.L.(SI.No.63) takes charge.

29. Shri D.Sureshkumar, Sub Judge, Cherthala is transferred and posted as Chief Judicial Magistrate, Kalpetta. He will hand over charge of his office to Shri Ajikumar S (SI.No.48) and take charge as Chief Judicial Magistrate, Kalpetta from the Judicial Magistrate of First Class, Manathavady.

30. Shri T.P.Suresh Babu, Principal Sub Judge, Irinjalakuda is transferred and posted as Chief Judicial Magistrate, Kasaragod. He will hand over charge of his office to Shri N.V.Raju(SI.No.42) take charge as Chief Judicial Magistrate, Kasaragod from the Judicial Magistrate of First Class, Kasaragod.

31. Smt.V.P.Indira Devi, Sub Judge, Neyyattinkara now on leave is transferred and posted as Chief Judicial Magistrate, Thalassery. She will take charge as Chief Judicial Magistrate, Thalassery from the Judicial Magistrate of First Class, Thalassery.

32. Shri S.Krishnakumar, Principal Sub Judge, Kottayam is posted as Chief Judicial Magistrate, Kottayam. He will hand over charge of his office to the Additional Sub Judge, Kottayam and take charge as Chief Judicial Magistrate, Kottayam from Shri V.C.Chcrian(SI.No.9)

The Additional Sub Judge, Kottayam will hold the full additional charge of the Principal Sub Judge, Kottayam till Shri C.Krishnan(SI.No.18) takes charge.

33. Shri V. Hari Nair, Sub Judge, Alappuzha is transferred and posted as Chief Judicial Magistrate, Pathanamthitta. He will hand over charge of his office to the Sub Judge, Mavelikkara and take charge as Chief Judicial Magistrate, Pathanamthitta from the Judicial Magistrate of First Class-I, Pathanamthitta

The Sub Judge, Mavelikkara will hold the full additional charge of Sub judge, Alappuzha till Shri Anishkumar P.V.(SI.No.45) takes charge.

34. Shri C. Prathéepkumar, Additional Sub Judge-II, Ernakulam who stands appointed as Secretary, District Legal Services Authority, Thiruvananthapuram will hand over charge of his office to Shri Anil K. Bhaskar(SI.No.49) and proceed to take up his new appointment.

35. Shri V.O. Ajayakumar, Additional Sub Judge-II, Kozhikode who stands appointed as Secretary, District Legal Services Authority, Ernakulam will hand over charge of his office to Smt. Nirmala T.K.(SI.No.58) and proceed to take up his new appointment.

36. Shri Johny Sebastian, Additional Sub Judge, Palakkad is posted as Principal Sub Judge, Palakkad. He will take charge as Pri. Sub Judge, Palakkad from Sri.A.V.Narayanan (SI. No.22) and continue to hold the full additional charge of the Additional Sub Judge, Palakkad till Shri Prakash R.T.(SI.No.46) takes charge.

37. Shri K.E.Salih, Additional Sub Judge-I, Kozhikode is posted as Principal Sub Judge, Kozhikode. He will take charge as Principal Sub Judge, Kozhikode from Shri C. Krishnakumar(SI. No.21). and continue to hold the full additional charge of the Additional Sub Judge-I, Kozhikode till Shri P.Saidalavi(SI.No.47) takes charge.

38. Shri Vincent Charley V., Additional Sub Judge-II, Thiruvananthapuram is posted as Principal Sub Judge, Thiruvananthapuram. He will take charge as Principal Sub Judge, Thiruvananthapuram from Smt. Ajitha K.Hassan(SI.No.19)and continue to hold the full additional charge of the Additional Sub Judge-II, Thiruvananthapuram till Shri A.Shajahan(SI.No.61) takes charge.

39. Shri K.G.Sanalkumar, Additional Sub Judge-III, Ernakulam is posted as Principal Sub Judge, Ernakulam. He will take charge as Principal Sub Judge, Ernakulam from Shri E.C.Harigovindan(SI. No.25) and continue to hold the full additional charge of the Additional Sub Judge-III, Ernakulam till Shri A.F.Varghese(SI.No.60) takes charge.

40. Shri Nixon M. Joseph, Additional Chief Judicial Magistrate, Thalassery who stands appointed as Secretary, District Legal Services Authority, Alappuzha will hand over charge of his office to Shri Vijayakumar V.N.(SI.No.51) and proceed to take up his new appointment.

41. Shri M.V.Rajakumara, Additional Sub Judge-II, Thrissur is posted as Principal Sub Judge, Thrissur. He will take charge as Principal Sub Judge, Thrissur from Shri P.J.Vincent(SI. No.16) and continue to hold the full additional charge of the Additional Sub Judge-II, Thrissur till Shri K.Soman(SI.No.54) takes charge.

42. Shri N.V.Raju, Additional Sub Judge, Irinjalakuda is posted as Principal Sub Judge, Irinjalakuda. He will take charge as Principal Sub Judge, Irinjalakuda from Shri T.P.Suresh Babu(SI.No.30)and continue to hold the full additional charge of the Additional Sub Judge, Irinjalakuda till Smt. V.G.Sreedevi(SI.No.44) takes charge.

43. Shri Joshy John, Additional Chief Judicial Magistrate, Thiruvananthapuram who stands appointed as Secretary, District Legal Services Authority, Kottayam will hand over charge of his office to Shri Hafees Muhammed(SI.No.57) and proceed to take up his new appointment.

44.Smt.V.G.Sreedevi, Additional Sub Judge,Thalassery is transferred and posted as Additional Sub Judge,Irinjalakuda. She will hand over charge of her office to Shri P.Sabarinathan(SI.No.56) and take charge as Additional Sub Judge, Irinjalakuda from Shri N.V.Raju(SI.No.42)

45. Shri Anishkumar P.V., Principal Munsiff, Kollam is promoted as Sub Judge / Chief Judicial Magistrate and posted as Sub Judge, Alappuzha. He will hand over the charge of his office to Shri Bijukumar C.R.(SI.No.74) and take charge as Sub Judge, Alappuzha from the Sub Judge, Mavelikkara.

46. Shri Prakash R.T., Munsiff, Alathur is promoted as Sub Judge / Chief Judicial Magistrate and posted as Additional Sub Judge, Palakkad. He will hand over the charge of his office to the Judicial Magistrate of First Class, Alathur and take charge as Additional Sub Judge, Palakkad from Shri Johny Sebastian(SI.No.36)

The Judicial Magistrate of First Class, Alathur will hold the full additional charge of the Munsiff, Alathur until further orders.

47. Shri P.Saidalavi, Judicial Magistrate of First Class, Kunnamkulam is promoted as Sub Judge / Chief Judicial Magistrate and posted as Additional Sub Judge-I, Kozhikode. He will hand over the charge of his office to the Judicial Magistrate of First Class-II, Thrissur and take charge as Additional Sub Judge-I, Kozhikode from Shri K.E.Salih (SI.No.37)

The Judicial Magistrate of First Class-II, Thrissur will hold the full additional charge of the Judicial Magistrate of First Class, Kunnamkulam until further orders.

48. Shri Ajikumar S., Principal Munsiff, Cherthala is promoted as Sub Judge / Chief Judicial Magistrate and posted as Sub Judge, Cherthala. He will hand over the charge

of his office to Shri Unnikrishnan K.G.(SI.No.71) and take charge as Sub Judge, Cherthala from Shri D.Sureshkumar(SI.No.29)

49. Shri Anil K.Bhaskar, Principal Munsiff, Ernakulam is promoted as Sub Judge / Chief Judicial Magistrate and posted as Additional Sub Judge-II, Ernakulam. He will hand over the charge of his office Shri Shyamlal S.R.(SI.No.70) and take charge as Additional Sub Judge-II, Ernakulam from Shri C. Pratheepkumar(SI.No.34)

50. Shri Tomy Varghese, Munsiff, Pala is promoted as Sub Judge / Chief Judicial Magistrate and posted as Sub Judge, Pala. He will hand over the charge of his office to the Munsiff-Magistrate, Erattupetta and take charge as Sub Judge, Pala from Shri M.Ahammed Koya(SI.No.8)

The Munsiff-Magistrate, Erattupetta will hold the full additional charge of the Munsiff, Pala until further orders.

51. Shri Vijayakumar V.N., Principal Munsiff, Kasaragod is promoted as Sub Judge / Chief Judicial Magistrate and posted as Additional Chief Judicial Magistrate, Thalassery. He will hand over the charge of his office to Shri Shyjal M.P.(SI.No.76.) and take charge as Additional Chief Judicial Magistrate, Thalassery from Shri Nixon M.Joseph(SI.No.40)

52. Shri G.Anil, Judicial Magistrate of First Class-I, Thrissur is promoted as Sub Judge / Chief Judicial Magistrate and posted as Additional Sub Judge-I, Thrissur. He will hand over the charge of his office to the Judicial Magistrate of First Class-III, Thrissur and take charge as Additional Sub Judge-I, Thrissur from Shri N.Ravisankar(SI.No.27).

The Judicial Magistrate of First Class-III, Thrissur will hold the full additional charge of the Judicial Magistrate of First Class-I, Thrissur until further orders.

53. Smt. P.N. Seetha, Principal Munsiff, Irinjalakuda is promoted as Sub Judge / Chief Judicial Magistrate and posted as Sub Judge, Kattappana. She will hand over the charge of her office to Shri Rajan Thattil(SI.No.67) and take charge as Sub Judge, Kattappana from the Sub Judge, Thodupuzha

54. Shri K.Soman, Principal Munsiff, Thrissur is promoted as Sub Judge / Chief Judicial Magistrate and posted as Additional Sub Judge-II, Thrissur. He will hand over the charge of his office to Shri T.Madhusoodanan(SI.No.66) and take charge as Additional Sub Judge-II, Thrissur from Shri M.V.Rajakumara(SI.No.41)

55. Shri Baiju C.K., Munsiff, Chalakudy is promoted as Sub Judge / Chief Judicial Magistrate and posted as Sub Judge, Perumbavoor. He will hand over the charge of his office to the Judicial Magistrate of First Class, Chalakkudy and take charge as Sub Judge, Perumbavoor from the Sub Judge, Muvattupuzha

The Judicial Magistrate of First Class, Chalakkudy will hold the full additional

charge of the Munsiff, Chalakkudy until further orders.

56. Shri P.Sabarinathan, Judicial Magistrate of First Class, Chittoor is promoted as Sub Judge / Chief Judicial Magistrate and posted as Additional Sub Judge, Thalassery. He will hand over the charge of his office to the Munsiff, Chittoor and take charge as Additional Sub Judge, Thalassery from Smt. V.G.Sreedevi(SI.No.44)

The Munsiff, Chittoor will hold the full additional charge of the Judicial Magistrate of First Class, Chittoor until further orders.

57. Shri Hafees Muhammed, Munsiff, Thiruvalla is promoted as Sub Judge / Chief Judicial Magistrate and posted as Additional Chief Judicial Magistrate, Thiruvananthapuram. He will hand over the charge of his office to the Judicial Magistrate of First Class, Thiruvalla and take charge as Additional Chief Judicial Magistrate, Thiruvananthapuram from Shri Joshy John(SI.No.43).

The Judicial Magistrate of First Class, Thiruvalla will hold the full additional charge of the Munsiff, Thiruvalla until further orders.

58. Smt. Nirmala T.K., Principal Munsiff, Kozhikode-II is promoted as Sub Judge / Chief Judicial Magistrate and posted as Additional Sub Judge-II, Kozhikode. She will hand over the charge of her office to Shri Ganesh M.K.(SI.No.75) and take charge as Additional Sub Judge-II, Kozhikode from Shri V.O.Ajayakumar(SI.No.35)

59. Smt. Jyothis Ben P., Principal Munsiff, Thiruvananthapuram is promoted as Sub Judge / Chief Judicial Magistrate and posted as Sub Judge, Neyyattinkara. She will hand over the charge of her office to Smt. V.B.Sujayamma(SI.No.68) and take charge as Sub Judge, Neyyattinkara from Smt. Ajitha K.Hassan(SI.No.19)

60. Shri A.F.Varghese, Additional Munsiff-II, Ernakulam is promoted as Sub Judge / Chief Judicial Magistrate and posted as Additional Sub Judge-III, Ernakulam. He will hand over the charge of his office to the Additonal Munsiff(RCC), Ernakulam and take charge as Additional Sub Judge-III, Ernakulam from Shri K.G.Sanalkumar(SI.No.39)

The Additonal Munsiff(RCC), Ernakulam will hold the full additional charge of the Additonal Munsiff-II, Ernakulam until further orders.

61. Shri A.Shajahan, Judicial Magistrate of First Class-IV(Mobile) Thiruvananthapuram is promoted as Sub Judge / Chief Judicial Magistrate and posted as Additional Sub Judge-II, Thiruvananthapuram. He will hand over the charge of his office to Judicial Magistrate of First Class-II, Thiruvananthapuram and take charge as Additional Sub Judge-II, Thiruvananthapuram from Shri Vincent Charley V.(SI.No.38)

The Judicial Magistrate of First Class-II,Thiruvananthapuram will hold the full additional charge of the Judicial Magistrate of First Class-IV(Mobile), Thiruvananthapuram

until further orders.

62. Shri N. Seshadrinathan, Principal Munsiff, Kannur is promoted as Sub Judge / Chief Judicial Magistrate and posted as Sub Judge, Manjeri. He will hand over the charge of his office to Shri Sreeraj S.(Sl.No.69) and take charge as Sub Judge, Manjeri from Shri P.S.Ananthkrishnan(Sl.No.24)

63. Shri Baiju R.L., Judicial Magistrate of First Class, Chavakkad is promoted as Sub Judge / Chief Judicial Magistrate and posted as Sub Judge, Chengannur. He will hand over the charge of his office to the Munsiff, Chavakkad and take charge as Sub Judge, Chengannur from the Sub Judge, Mavelikkara

The Munsiff, Chavakkad will hold the full additional charge of the Judicial Magistrate of First Class, Chavakkad until further orders.

64. Shri P.K.Mohandas, Munsiff-Magistrate on deputation as Assistant Director, Kerala Judicial Academy, Ernakulam is promoted as Sub Judge / Chief Judicial Magistrate and posted as Sub Judge, Kochi. On relief from present post he will and take charge as Sub Judge, Kochi from the Additional Sub Judge-I, Ernakulam.

65. Shri Prabhakaran K.N., Munsiff, Tirur is promoted as Sub Judge / Chief Judicial Magistrate and posted as Sub Judge, Tirur. He will hand over the charge of his office to the Judicial Magistrate of First Class, Tirur and take charge as Sub Judge, Tirur from Shri K.K.Krishnankutty(Sl.No.17).

The Judicial Magistrate of First Class, Tirur will hold the full additional charge of the Munsiff, Tirur until further orders.

66. Shri T.Madhusoodhanan, Additional Munsiff(RCC), Thrissur is posted as Principal Munsiff, Thrissur. He will take charge as Principal Munsiff, Thrissur from Shri K.Soman (Sl. No.54) and continue to hold the full additional charge of Additional Munsiff (RCC), Thrissur, until further orders.

67. Shri Rajan Thattil, Additional Munsiff, Irinjalakuda is posted as Principal Munsiff, Irinjalakuda. He will take charge as Principal Munsiff, Irinjalakuda from Smt. P.N.Seetha(Sl.No.53) and continue to hold the full additional charge of Additional Munsiff, Irinjalakuda, until further orders.

68. Smt. V.B.Sujayamma, Additional Munsiff(RCC), Thiruvananthapuram is posted as Principal Munsiff, Thiruvananthapuram. She will take charge as Principal Munsiff, Thiruvananthapuram from Smt.P.Jyothis Ben(Sl.No.59) and continue to hold the full additional charge of Additional Munsiff(RCC), Thiruvananthapuram, until further orders.

69. Shri Sreeraj S. Additional Munsiff, Kannur is posted as Principal Munsiff, Kannur. He will take charge as Principal Munsiff, Kannur from Shri N.Seshadrinathan

(Sl.No.62) and continue to hold the full additional charge of Additional Munsiff, Kannur, until further orders.

70. Shri Shyamial S.R., Additional Munsff-I, Ernakulam is posted as Principal Munsiff, Ernakulam. He will take charge as Principal Munsiff, Ernakulam from Shri Anil K. Bhaskar(Sl.No.49) and continue to hold the full additional charge of Additional Munsff-I, Ernakulam, until further orders.

71. Shri K.G.Unnikrishnan. Additional Munsff, Cherthala is posted as Principal Munsiff, Cherthala. He will take charge as Principal Munsiff, Cherthala from Shri Ajikumar S (Sl.No.48) and continue to hold the full additional charge of Additional Munsiff, Cherthala, until further orders.

72. Smt. Vani K.M., Additional Munsff, Kottayam is posted as Principal Munsiff, Kottayam.

73. Shri Shri M.Thaha, Principal Munsiff, Kottayam is posted as Additional Munsiff, Kottayam.

Smt.Vani K.M.(Sl.No.72) and Shri M.Thaha(Sl.No.73) will inter change their charges.

74. Shri Bijukumar C.R., Additional Munsff, Kollam is posted as Principal Munsiff, Kollam. He will take charge as Principal Munsiff, Kollam from Shri Anishkumar P.V. (Sl.No.45) and continue to hold the full additional charge of Additional Munsff, Kollam, until further orders.

75. Shri Ganesh M.K.,Additional Munsff, Kozhikode-II is posted as Principal Munsiff, Kozhikode-II. He will take charge as Principal Munsiff, Kozhikode-II from Smt. T.K.Nirmala(Sl.No.58) and continue to hold the full additional charge of Additional Munsiff, Kozhikode-II, until further orders.

76. Shri Shyjal M.P., Additional Munsff, Kasaragod is posted as Principal Munsiff, Kasaragod. He will take charge as Principal Munsiff, Kasaragod from Shri Vijayakumar V.N.(Sl.No.51) and continue to hold the full additional charge of Additional Munsff, Kasaragod, until further orders.

The promotion granted to the officers at Sl. No. 45 to 65 are temporary until their appointment as Sub Judge / Chief Judicial Magistrate are regularised by the High Court.

The Officers at Sl.No.4,5,13,16,17, 19 to 21 & 23 to 33 are eligible for Special Pay for extra administrative work @ Rs.1000/- per month in their new posts. The officers at Sl. No. 18, 36 to 39, 41, 42,45, 48, 50,51,53,55,57,59,62 to 65 are eligible for Special Pay for extra administrative work @ Rs.750/- per month in their new posts. The officers at Sl. No. 66 to 72 & 74 - 76 are eligible for Special Pay for extra administrative work @ Rs.500/- per month in their new Posts.

The officers at Sl.Nos. 5, 13 & 44 are not eligible for transfer grant and joining time.

All the above postings are subject General Transfer, 2013.

(By Order)


S. JAGADEES

Registrar(Subordinate Judiciary)

To

✓
✓
The Accountant General (A&E) Kerala, Thiruvananthapuram(76 copies)
The Principal Accountant General (Audit), Kerala, Thiruvananthapuram.
The Principal Secretary to Government, Home (C) Department,
Thiruvananthapuram (with C/L)
The Director of Public Relations, Thiruvananthapuram.
The Director and Addl. Director of Kerala Judicial Academy.
The Member Secretary, Kerala State Legal Services Authority, Ernakulam.
The District Judges and Chief Judicial Magistrates of the 14 Districts.
The Spl. Judge(SPE / CBI)-I & II, Ernakulam
The Addl. District Judge-I, Kottayam
The Addl. District Judge-II, Thiruvananthapuram & Palakkad
The Addl. District Judge / Addl.MACT, Pathanamthitta
The MACT, Perumbavoor & Ernakulam
The Addl.District Judge / MACT, Ottapalam & Tirur
The Addl. District Judge (Adhoc)-III, Thiruvananthapuram
The Addl. District Judge (Adhoc)-I, II & III, Kollam
The Addl. District Judge (Adhoc)-I & II, Manjeri, Kozhikode & Kalpetta
The Addl. District Judge (Adhoc)-III, Palakkad
The Addl. District Judge (Adhoc)-I,II & III, Thalassery
The Presiding Officers, Labour Courts, Kollam & Ernakulam
The Addl. CJMs, Ernakulam, Thiruvananthapuram & Thalassery
The Prl. & Addl. Sub Judges, Thiruvananthapuram, Ernakulam, Kottayam,
Irinjalakuda, Thrissur, Palakkad, Kozhikode & Thalassery
The Sub Judges of Neyyattinkara, Pala, Chengannur, Mavelikkara, Alappuzha,
Cherthala, Kattappana, Muvattupuzha, Perumbavoor, Kochi, Tirur, Manjeri
The Munsiff-Magistrate, Erattupetta
The Prl. and Addl.Munsiffs, Thiruvananthapuram, Kollam, Cherthala, Ernakulam,
Thrissur, Irinjalakuda, Kozhikode-II, Kannur, Kottayam & Kasaragod
The Munsiff, Alathur, Pala, Chalakkudy, Chittoor, Thiruvalla, Tirur, Chavakkad
The JMFC, Alathur, Kunnamkulam, Pala, Chalakkudy, Chittoor, Thiruvalla, Tirur,
Chavakkad, Thodupuzha, Mananthavady, Thalassery & Kasaragod
The JMFC-I, II & III, Thrissur
The JMFC-II, III & IV(Mobile Court)Thiruvananthapuram
The JMFC-II, Palakkad
The JMFC-I, Kollam, Pathanamthitta & Alappuzha
The Officers concerned.
The Private Secretary to the Hon'ble the Chief Justice, High Court.
The Public Relations Officer, High Court.
The Confidential Assistants to the Registrars, High Court.
The A5, B2, B3, B4, B5, C1, D2, E1 & I1 seats & e-Courts Cell, High Court.
The Administrative Records Section, High Court (2 copies)
The Kerala Judicial Academy, High Court.

Copy submitted to :

The Honourable the Judges.

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